

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-37/2013/1754/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the <sup>sd</sup> 3 March, 2023.

Sub: **Casual leave.**

Ref:- No. DJK.447 dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.03.2023 and two days special casual leave on 09.03.2023 and 10.03.2023, along with station leave permission, from the evening of 04.03.2023 till the morning of 13.03.2023.** The Addl. District & Sessions Judge, FTC, Kokrajhar, in his absence the Assistant Sessions Judge, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-37/2013/1755/ A dated** , 03-03-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**